

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 320
TO BE ANSWERED ON 18.12.2017**

Model Schools in Odisha

320. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of targets and achievements in setting up of model school in the educationally backward blocks of the country including in Odisha during the last three years along with the reasons for short fall, State/UT-wise;
- (b) the financial assistance provided by the Union Government for this purpose during the last two years and the current year to the States, State/UT-wise including Odisha;
- (c) whether the Government is likely to consider all the model schools both recurring and non-recurring sanctioned under EBB Scheme for providing financial assistance and if so, the details thereof;
- (d) whether Union Government is considering to give priority for setting up Model schools from class-I to class X in States/UTs especially in Odisha and if so, the details thereof; and
- (e) whether adequate funds are available for regular maintenance and up-gradation of this system in schools already established in the tribal belt of Odisha and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) & (b): The Centrally Sponsored Scheme of Model Schools envisaged setting up of one model school per block as a benchmark of excellence at the block level. Under the scheme, there were no yearly targets for setting up Model Schools. However, State-wise number including Odisha of Model Schools sanctioned and made functional till date and funds released during 2014-15 is given at Annexure. No funds were released during 2015-16 and 2016-17 as the scheme has been delinked from the support of Government of India with effect from 2015-16 and stands transferred to States/UTs in the light of higher devolution of funds to States as recommended by the 14th Finance Commission.

(c): No, Madam.

(d) & (e): Does not arise.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (A) & (B) OF THE LOK SABHA UNSTARRED QUESTION NO 320 FOR 18.12.2017 REGARDING "MODEL SCHOOLS IN ODISHA" ASKED BY SHRIMATI PRATYUSHA RAJESHWARI SINGH, HON'BLE MEMBER OF PARLIAMENT.

State-wise details of Model Schools sanctioned, made functional and funds released under the Model School Scheme

(Rs. In crore)

S.No.	State	Cumulative No. of Model School approved upto 2014-15	Cumulative No. of Model School made functional till October,2017	Amount released during 2014-15*
1	Andhra Pradesh	272	160	145.26
2	Assam	67	14	1.03
3	Bihar	368	0	0
4	Chhattisgarh	74	74	6.67
5	Gujarat	84	84	13.51
6	Haryana	36	36	16.06
7	Himachal Pradesh	5	0	0
8	Jammu & Kashmir	19	0	0
9	Jharkhand	40	89	0.00
10	Karnataka	74	74	23.32
11	Madhya Pradesh	201	201	107.80
12	Maharashtra	43	0	0.89
13	Meghalaya	9	0	0
14	Mizoram	1	0	0
15	Nagaland	11	0	0
16	Odisha	162	100	149.82
17	Punjab	21	21	10.74
18	Rajasthan	134	132	84.74
19	Tamil Nadu	44	44	29.46
20	Tripura	6	6	10.01
21	Uttar Pradesh	274	18	116.04
22	West Bengal	67	0	96.34
23	Telangana	317	192	166.92
Total		2329	1245	978.61

* No fund was released after 2014-15 as the Model School Scheme was delinked from support of Govt. of India w.e.f 2015-16.

